

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, ChanderlokBuilding36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No. 425/TT/2014

Date: 18.12.2015

To

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:-Truing up of transmission tariff for 2009-14 tariff period and determination of transmission tariff for 2014-19 tariff period for Kawas Transmission System in Western Region

Sir,

With reference to your petition mentioned above, I am directed to request you under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 to submit a copy of correspondences with OEM recommending replacement of equipment which has become obsolete as proposed in the instant petition on an affidavit, with an advance copy to the respondents/beneficiaries, latest by 28.12.2015:-

2. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

sd/-
(V. Sreenivas)
Deputy Chief (Legal)